

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

**LOK SABHA**  
**STARRED QUESTION NO. \*307**  
ANSWERED ON 13.03.2026

**PORT EXPANSION IN ENNORE–KATTUPALLI REGION**

\*307. SHRI SASIKANTH SENTHIL:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

**पत्तन, पोत परिवहन और जलमार्ग मंत्री**

- (a) the details of ongoing and proposed port expansion and infrastructure projects in the Ennore-Kattupalli-Chennai coastal belt of Tamil Nadu;
- (b) whether any cumulative environmental and livelihood impact assessment has been conducted in respect of these projects, particularly concerning traditional fishing communities in Thiruvallur district, if so, the details thereof and if not, the reasons therefor;
- (c) the number of fisher families likely to be directly or indirectly affected by such projects;
- (d) whether any compensation, rehabilitation or livelihood restoration framework has been formulated in consultation with affected communities, if so, the details thereof and if not, the reasons therefor; and
- (e) whether the Government proposes to adopt a participatory and transparent mechanism to ensure that infrastructure expansion does not disproportionately impact vulnerable coastal population, if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

- (a) to (e) A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. \*307 FOR ANSWER ON 13.03.2026 RAISED BY SHRI SASIKANTH SENTHIL REGARDING “PORT EXPANSION IN ENNORE-KATTUPALLI REGION”.**

(a) to (e) Chennai Port and Kamarajar Port are Major Ports under the administrative control of the Central Government. Ports other than Major Ports (OTMP) including Kattupalli Port are under the administrative control of the respective State Governments and their development falls within the State’s jurisdiction and responsibility. The details of ongoing and proposed port expansion & infrastructure projects are provided in the Annexure.

Chennai Port and Kamarajar Port undertake project based environmental and livelihood impact assessments as per guidelines of the Ministry of Environment, Forest and Climate Change which includes public consultations with local stakeholders. As per the findings, appropriate mitigation and community development measures are implemented, including through Corporate Social Responsibility activities.

As informed by the Government of Tamil Nadu, the expansion of Kattupalli Port is currently at the planning stage.

**Ongoing Projects**

<b>Sl.No</b>	<b>Name of Project</b>	<b>Cost (in ₹ cr)</b>
1.	Mordernisation and upgradation of Chennai Fishing Harbour at Chennai Port	97.95
2.	Construction of four Exim Godowns and development of concrete roads around the Exim Godowns at Chennai Port	70.21
3.	Development of Paved Storage Yards at Marshalling Yard and JD (East) back up area for handling Exim cargos at Chennai Port	63.34
4.	IOCL Captive Jetty at Kamarajar Port	921
5.	Container Terminal Phase-I Stage-II at Kamarajar Port	558
6.	Capital Dredging Phase VI at Kamarajar Port	440.70
7.	Rehabilitation of Stackyard Road & 2 Bridges at Kamarajar Port	53.41
8.	Fire Fighting facility at Kamarajar Port	24.99
9.	1 MLD Seawater Desalination Plant at Kamarajar Port	21.92

**Proposed Projects**

<b>Sl.No</b>	<b>Name of Project</b>	<b>Cost (in ₹ cr)</b>
1	Capital dredging – AECTPL Phase- 1 Stage-2 at Kamarajar Port	100
2	Upgradation & O&M of GCB-1 at Kamarajar Port	220.84
3	North gate complex at Kamarajar Port	41.08
4	Rail line for general cargo & automobiles at Kamarajar Port	40.02

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